

14.55 hrs.

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

Fifty-second to Fifty-sixth Reports

Title : Presentation of 52nd to 56th Reports of the Standing Committee on Urban and Rural Development on action taken by the Government on the recommendations contained in 46th to 49th and 37th Reports, respectively on Demands for Grants (2003-2004) and action taken by the Government on the recommendations contained in the 37th Report on "Implementation of Part IX of the Constituion of the Department of Urban and Rural Development.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Urban and Rural Development:-

1. Fifty-second Report on action taken by the Government on the recommendations contained in the Forty-sixth Report on Demands for Grants (2003-2004) of the Department of Drinking Water Supply (Ministry of Rural Development);
 2. Fifty-third Report on action taken by the Government on the recommendations contained in the Forty-seventh Report on Demands for Grants (2003-2004) of the Department of Land Resources (Ministry of Rural Development);
 3. **Fifty-fourth Report on action taken by the Government on the recommendations contained in the Forty-eighth Report on Demands for Grants (2003-2004) of the Department of Rural Development (Ministry of Rural Development);**
 4. Fifty-fifth Report on action taken by the Government on the recommendations contained in the Forty-ninth Report on Demands for Grants (2003-2004) of the Department of Urban Development (Ministry of Urban Development and Poverty Alleviation); and
 5. Fifty-sixth Report on action taken by the Government on the recommendations contained in the Thirty-seventh Report on 'Implementation of Part IX of the Constitution' of the Department of Rural Development (Ministry of Rural Development).
-